

ORDER - SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
(ALLAHABAD)

O. A. No. 1145 OF 1987 (8)

VERSUS

Sl. No.	DATE	OFFICE REPORT	ORDER
1	2	3	4
			6.3.1991 Hon'ble Mr. D.K. Agrawal, J.M. Hon'ble Mr. K. Obayya, A.M. On the request of Sri V.K. Goel counsel for the opp parties the case is adjourned to 10.7.1991 for hearing and order. A.M. Dec. J.M. (ss) Hon' D.K. Agrawal, J.M. Hon' K. Obayya, A.M. 7 1091 Hence appears for the applicant. Sri V.K. Goel counsel for the respondents. The claim petition is dismissed for want of prosecution without any order as to costs. A.M. Dec. J.M. (ss)